

Calcutta High Court (Appellate Side)

Scrutiny List From 16-08-2021 To 16-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1439/2021	DIPIKA BHADURI	SAYANTI SANTRA	06-09-2021	1.SPECIFIC ACT IS NOT WRITTEN ON PRESENTATION FORM
2	CPAN	602/2021	KANAN DAS@ KANAN BALA DAS	PROBAL SARKAR	06-09-2021	1) SYNOPSIS , SHORT LIST OF DATES AND PHOTOCOPY OF THE ORDER IS NOT PROVIDED.
3	CPAN	603/2021	GOURANGA DAS	PROBAL SARKAR	06-09-2021	NO SHORT LISTS OF DATES SYNOPSIS AND PHOTOCOPY OF THE ORDER DATED 04-01-2021 IS ATTACHED WITH THE APPLICATION AFTER THE PRESENTATION FORM A
4	CRM	5439/2021	MILAN MONDAL	SK HOSSAIN ALI	06-09-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING) AT THE SECOND PAGE OF THE PETITION.
5	CRM	5443/2021	SANDHYA PANDEY	PRASANT KR. PAKRASHI	06-09-2021	1.ABSENCE OF NOTARY SEAL ON CORRECTION IN AFFIDAVIT PAGE 2. NO NOTARY SEAL ON ID PROOF.
6	CRM	5448/2021	PRIYA MANDAL @ NIYATI MONDAL AND ORS.	SOMNATH ADHIKARY	06-09-2021	NO PETITIONER PHONE NO PROVIDED
7	CRM	5463/2021	BABU SK	ASIS BHATTACHARYYA	06-09-2021	NO SIGNATURE IN ID PROOF
8	CRR	1640/2021	BOARD OF MANAGERS, KENDRIYA VIHAR II APARTMENT OWNERS ASSOCIATION AND ORS	MALABIKA SAHA		
9	CRR	1649/2021	SAMIULLA KHAN	Omar Faruk Gazi	13-09-2021	NOTARY STAMP IN THE ORIGINAL CERTIFIED COPY DATED 02/08/2021 IN MISC CASE NO 415/2021
10	CRR	1653/2021	RAM RANJAN CHATTERJEE	PARVEJ ANAM	06-09-2021	1) NOTORIAL STAMP IS NOT AFFIXED AT THE CORRECTED PLACE OF THE SIXTH PAGE OF THE PETITION.
11	MAT	810/2021	PUSPJEET YADUKA	VICTOR CHATTERJEE	06-09-2021	PETITIONER PH. NO. IS NOT GIVEN IN THE PRESENTATION FORM
12	WPA	12898/2021	SUKUMAR MAHAPATRA	KAZI SAJJAD ALAM	06-09-2021	1) SHORT LIST OF DATES IS NOT PROVIDED.
13	WPA	12906/2021	NARAYAN MANDAL@ NARAYAN CH. MANDAL	GORA CHAND SAMANTA	06-09-2021	ABSENCE OF LIST OF DATES
14	WPA	12917/2021	ALOKE KR. GOSWAMI AND ORS.	SK. IMTIAJUDDIN	06-09-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
15	WPA	12918/2021	SANJUKTA ROY	INDRANIL HALDER	06-09-2021	POINTS OF LAW IS NOT GIVEN
16	WPA	12942/2021	ASHOKE KUMAR KAR	SANJAY	06-09-2021	1) WRONG ADDRESSING OF THE HONBLE CHIEF

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				MUKHERJEE		JUSTICE(ACTING) AT THE FOURTH PAGE OF THE PETITION. 2) RI STAMP IS NOT PROVIDED AT THE AFFIDAVIT PAGE.

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